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Single Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P NO.614/2012

CA.634/2013

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M

Name of the Company	Alok Mazumdar & Anr.- Versus- Chukervrtty, Chatterjee & Co. Ltd & Ors		
Under Section	397./398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. R. GHOSH, ADVOCATE

2. MR. M. A. JABBAR, "

3. MRS. SHARMISTHA, "

4. MR. N. KHANJOY, "

Respondents

N. Khanjoy
09/08/2017

1. MRS. MANJU BHUTERIA, Adv.

2. MR. DEEPNATH ROY
CHOWDHURY, Adv.,

3. MR. PRIYTO MAJUMDAR, Adv.

4. MR. SAUBHIK CHOWDHURY, Adv.

Petitioners

DMajumdar
9/8/17

09-08-2017 – CP No. 614/2012 – CA No.634/2013 – Alok Mazumdar & Anr Vs.
Chukervrtty, Chatterjee & Co. Ltd. & Ors.

O R D E R

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondents are present.

Both side prayed for some time on account of settlement.

Heard; the prayer of the parties ^{are} is allowed.

Fix on 18-08-2017.

MANORAMA KUMARI
MEMBER(J)